

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

Notes of the registry.	Orders of the Tribunal
	<p><b>O.A. No. 290/00058/15</b> <b>Date of Order : 29/01/2016</b></p> <p>Mr. S.P.Sharma, counsel for the applicant Mr. K.S.Yadav, counsel for respondent Nos. 1 to 3</p> <p>There was a connected case filed by Shri Bhalla Ram a OA No.170/2014 in which we had passed an order of appointment to the selected candidate and in which o selection process was stayed thereafter we modified tha allowed a conditional appointment be made. But today Mehta, learned counsel for Shri Bhalla Ram sought p withdraw the OA and therefore, the selection has b Therefore, all these OAs are allowed and appointment is a OA is allowed as above. No costs.</p> <p> (PRAVEEN MAHAJAN) Administrative Member</p> <p>✓ (Dr. K.B.S. Judicial M</p> <p>R/</p>